

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 157 OF 2018 &**  
**IA NO 672 OF 2018**

**Dated:** 20<sup>th</sup> February, 2019

**Present:** HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER  
HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

**In the matter of:**

**Clean Solar Power (Bellary) Pvt. Ltd.** ... **Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg for R-1

Mr. Balaji Srinivasan  
Mr. Siddhant Kohli  
Ms. Pallavi Sengupta  
Ms. Garima Jain for R-2,4,6 & 7

**ORDER**

The learned counsel, Mr. Siddhant Kohli, appearing for the Respondent Nos.2, 4, 6 & 7 submitted that, the instant matter may kindly be listed along with Appeal No. 177 of 2018 arising out of the same impugned Order which is listed on 04.04.2019.

Further, the counsel for the Respondent Nos. 2, 4, 6 & 7 prays for another three weeks time to enable him to file the reply in the matter.

Submissions of the counsel appearing for the Respondent Nos.2,4,6 & 7, as stated above, are placed on record.

Another three week's time is granted to the counsel for the Respondent Nos.2,4,6 & 7, as a last chance to take necessary steps for filing the reply with the application for condonation of delay for filing the Reply by 13.03.2019 after duly serving copy to the counsel for the Appellant. Thereafter, rejoinder, if any, may be

filed by 27.03.2019 after duly serving copy to the counsel for the Respondent Nos. 1 and Respondent Nos. 2, 4, 6 & 7.

List this matter along with Appeal No. 177 of 2018, as requested, on 04.04.2019, as agreed by the learned counsel appearing for the appearing parties.

The interim Order dated 16.07.2018 granted by this Tribunal is extended till the next date of hearing i.e. 04.04.2019.

**( Ravindra Kumar Verma)**  
**Technical Member**

*vt/pk*

**(Justice N. K. Patil)**  
**Judicial Member**